	/_	ling under elever (-	o) of out require	(2) of regulation 42	the IPPI (Incolver	Peoplution Process	for Corporate Darra	na) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0		0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	1708199771	2	1708199771	63.54	0		0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	15	459197523	15	459197523	17.08	0		0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0		0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0		0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0		0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	10	521061518	10	521061518	19.38	0		0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0		0	NA
	Total	27	2688458812	27	2688458812	100.00	0	0	0	